NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.22/BB/2017	(8)	Admi-ssion	230-232	Aadhar Housing (P) Ltd.

NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

NO. & PHONE NUMBER

ORDER

1. SAJIP. FOAN Adrile L. Apollul.

Matter is listed today. Counsel for Petitioner is present. He has filed synopsis. List it on 19/04/2017 for hearing.

Member (T)